

1	2	3
Orissa		
7. Manjore Irrigation Project	3/93	Forest Clearance
8. Rukura Irrigation Project	8/93	Forest Clearance
Rajaasthan		
9. Chakam Irrigation Project	8/95	Forest Clearance

[English]

Support Price of Jawar/Maize

1624. SHRI K.P. NAIDU: Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have fixed the Minimum support Prices of Jawar and Maize crops;

(b) whether the farmers are forced to sell away Jawar and Maize at price lesser than Minimum Support Price:

(c) whether the Government of Andhra Pradesh has urged the Union Government for procurement of Jawar and Maize by FCI; and

(d) if so, the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir. The Government has fixed the Minimum Support Price at Rs. 390 per quintal for both Jawar and Maize for the current Kharif marketing season of 1998-99.

(b) The Food Corporation of India has reported that there has been no distress sale of Jowar and Maize.

(c) and (d) In the State of Andhra Pradesh, Food Corporation of India is procuring Maize in the current Kharif Marketing season, 1998-99 and 15 tonnes of maize has been procured in the State upto 4.12.1998.

[Translation]

Speed Post Facility

1625. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the MINISTER OF COMMUNICATIONS be pleased to state the number of speed post centres proposed to be set up in the county during 1998-99, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : Sir, setting up of new Speed Post Centres in the new areas is an on-going process and is based on operational feasibility and traffic/revenue potential of a particular place. No year-wise target is fixed as such, and each case is examined on its merits.

[English]

G.P.O. in Bihar

1626. SHRI SOM MARANDI : Will the MINISTER OF COMMUNICATIONS be pleased to state :

(a) whether the Government have received any representation to open a General Post office (G.P.O.) at Sahibganj district Headquarter in Bihar;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Hirakud Dam

1627. SHRI NARESH PUGLIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that even after forty years of construction of Hirakud Dam the compensation has not yet been paid to several oustees of the dam;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken by the Government in this regard; and

(d) the time by which the compensation to all the oustees are likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (d) The construction of Hirakud Dam resulted in displacement of nearly 18,000 families of 249 villages in Orissa and 34 villages in Madhya Pradesh due to submergence. Offer of compensation has been finished in the entire submergence area and payment of compensation by and large to the evacuated villages is also finished, except cases in which compensation offered is disputed and cases in which the right of individual party is in question.

[Translation]

Post Offices in U.P.

1628. SHRI JANARDAN PRASAD MISRA : Will the MINISTER OF COMMUNICATIONS be pleased to state :